Closing down of long pending projects

1798. SHRI RAM NATH KOVIND:
DR. RANBIR SINGH:

Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to close down long pending projects under different Ministries/Department;

(b) if so, the details thereof;

(c) how Government propose to go about it; and

(d) whether any objection has been raised.from any quarters in this?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, PARLIAMENTARY AFFAIRS AND PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) to (d) A Central Empowered Committee has been set up under the Chairmanship of Member-Secretary, Planning Commission to consider proposals for dropping/shelving or transfer to the private sector/joint sector the Central Sector projects which are unable to make progress. The prescribed procedure is as follows:

(i) The administrative Ministries/Departments would identify projects for shelving/dropping or transferring to the private/joint Sector taking into account the lack of progress (i.e. where the expenditure incurred is 20 per cent of the anticipated cost or less even after 60 per cent of gestation period is over), backward/forward linkages and other relevant factors such as strategic importance of the project, constraints in land acquisition, changes in Government policies/market conditions, etc.

(ii) The administrative Ministries/Departments would submit proposals to the Department of Programme Implementation (DPI) which scrutinises and submits such proposals to the Central Empowered Committee for consideration.

(iii) In respect of projects which were sanctioned by the CCEA, the DPI will place the recommendations of the Central Empowered Committee to shelve drop or to transfer to the private/joint sector projects which are unable to make progress before the CCEA.

(iv) The decision of the CCEA in all such cases will be conveyed by the DPI to the administrative Ministries/Departments for compliance.

गुजरात में गरीबी रेखा से ऊपर और इसके नीचे रह रहे लोग

1799. श्री गोपालसिंह जी0 सोलंकीः क्या प्रधान मंत्री यह बताने की कृपा करेगे किः

(क) गुजरात में प्रत्येक जिले में कितने-कितने लोगों को केन्द्रीय सहायता प्रदान कर गरीबी रेखा से ऊपर लाया गया;

(ख) 31 अक्तूबर, 1997 की स्थिति के अनुसार जिला-वार कितने लोग अब भी गरीबी रेखा के नीचे रह रहे है;

(ग) इस प्रयोजनार्थ जिला-वार कितनी धनराशि का आवंटन किया गया; और

(घ) क्या आदिवासि जिलों को प्राथमिकता दी जाती है?

रेल मंत्रालय, संसदीय कार्य मंत्रालय तथा योजना और कार्यक्रम क्रियान्वयन मंत्रालय में राज्य मंत्री (श्री राम नाईक): (क) से (ग) राज्य सरकार द्वारा कराए गए बी पी एल सर्वेक्षण के अनुसार 11000 रुपये प्रतिवर्ष की गरीबी रेखा से नीचे (बी पी एल) रहे परिवारों की संख्या, उन परिवारों को संख्या जिनके केन्द्रीय सहायता प्रदान कर गरीबी रेखा पार करने का अनुमान है, अक्तूबर, 1997 को गरीबी रेखा से नीचे रहने वाले शेष परिवारों तथा वर्ष 1996-97 और 1997-98 के लिए व्यय संबंधी जिलावार सूचना विवरण में दी गई है। (नीचे देखिये)

(घ) जी हां, जनजातीय जिलों को प्राथमिकता दी जाती है।

विवरण

क्र0 सं0	जिले	बीपीएल परिवारों की कुल संख्या	गरीबी रेखा पार करने वाले परिवारों की सं0 (अनंतिम)	अक्तूबर 1997 को शेष परिवार	व्यय 1996-97	1997-98
					(लाख रु0)	
1	2	3	4	5	6	7
1.	अहमदाबाद	178322	1348	176974	191.91	249.72
2.	अमरेली	93818	1678	92140	100.36	111.33
3.	कच्छ	101233	590	100643	112.59	130.69
4.	खेड़ा	130715	3052	127663	174.82	149.05
5.	गांधी नगर	22485	0	22485	24.19	33.64
6.	जामनगर	81662	703	80959	81.38	93.97
7.	जूनागढ़	156655	2029	154626	156.03	214.04
8.	दांग	27688	45	27643	33.13	36.15
9.	पंचमहल	355084	3019	352065	414.15	470.24
10.	बनसकांता	176599	427	176172	252.78	214.07
11.	भडोच	167997	2456	165541	181.89	219.69
12.	भावनगर	144418	164	144254	172.46	185.15
13.	मोहसना	133445	174	133271	162.58	174.08
14.	राजकोट	141505	1551	139954	170.32	168.94
15.	बडोदरा	171285	436	170849	200.08	236.42
16.	बलसाड	145312	0	145312	162.37	222.26
17.	सबरकांता	156869	1053	155816	167.32	190.89
18.	सूरत	145276	1852	143424	153.02	188.22
19.	सुरेन्द्रनाग	88572	137	88435	98.37	106.85
	कुल	2618940	20714	2598226	3009.75	3396.75

Basic Minimum Services in North-East

1800. SHRI SOLIPETA RAMACHANDRA REDDY: Will the PRIME MINISTER be pleased to state:

(a) what is Government's plan to provide basic minimum services in the North-east;

(b) the amount allocated by Government for drinking water, housing, hospitals, etc. so far; and

(c) the outcome of the discussions held in this regard on the 8th May, 1998 and the action taken to reconstitute Northeast Council?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, PARLIAMENTARY AFFAIRS AND PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) and (b) The Basic Minimum Services (BMS) programme was launched